

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

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**ORDER SHEET**

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**ORDERS OF THE TRIBUNAL**

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02.07.2014

OA No. 291/00358/2014 with MA 291/00322/2014

Mr. C.B. Sharma, Counsel for applicant.  
Mr. Mukesh Agarwal, Counsel for respondents.

Heard on MA No. 291/00322/2014. The applicant has filed the present MA with the prayer that he wants to withdraw the present OA.

In view of the facts stated in the MA, the OA is dismissed as withdrawn. Interim relief granted by this Tribunal on 18.06.2014 is vacated.

The MA is disposed of accordingly.

*Anil Kumar*  
(Anil Kumar)  
Member (A)

*abdul*